GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 1447 TO BE ANSWERED ON 9TH DECEMBER, 2025

PMMSY in South Goa

1447. Shri Captain Viriato Fernandes:

Will the Minister of **FISHERIES**, **ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) whether the Government recognises Ramponkars of Goa as traditional artisanal fishers under any national classification;
- (b) the number of traditional fishing households in South Goa who have availed benefits under the Pradhan Mantri Matsya Sampada Yojana (PMMSY);
- (c) whether the Government proposes a separate policy or sub-scheme for protection and sustainable livelihood of traditional fishers in coastal areas like Goa; and
- (d) whether the Government has any record of the houses/dwellings of traditional fishermen and other communities along the coast that have been regularised under the provision of para 6 (d) of CRZ 2011 scheme, if so, the details of houses regularised in each coastal village and if not , the reasons therefor?

ANSWER

MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

- (a): The Government of Goa has informed that Ramponkars are recognised as traditional artisanal fishers.
- (b): Under the Pradhan Mantri Mastya Sampada Yojana (PMMSY) during last 5 years and the current year (2020-25), Department of Fisheries, Government of India (DoF, GoI) has approved fisheries developmental proposal of Government of Goa amounting to Rs. 116.85 crore. The beneficiary identification under the PMMSY is done by the respective State Governments/Union Territories (UTs). Government of Goa has informed that about 294 Nos. of fishing households in South Goa have availed benefits under the PMMSY.
- (c): Welfare and strengthening of livelihood of fishers across all coastal States and UTs, including Goa is one of the priority areas of the schemes/policies implemented by the DoF, Gol. Under the PMMSY, the Department already approved various activities proposed by Government of Goa towards strengthening of sustainable livelihood of traditional fishers in Goa including support for boats and nets to traditional fishers (75units), insurance coverage to fishers (3500 Nos), upgradation of existing fishing vessels (60 units), establishment of integrated modern coastal fishing villages (1 No), development of villages into climate resilient villages(2 Nos), additional and alternate livelihood activities like bivalve cultivation(65 units), ornamental rearing (5 units), fish transportation units (174 units), fish retail markets & kiosks(33 units), iceplants/cold storages (8 units). Further, need based training and skill development to the fishers are also provided to all States/UTs including Goa.
- (d): Government of Goa, has informed that there is no record of the houses/dwellings of traditional fishermen and other communities along the coast that have been regularised under the provision of para 6 (d) of CRZ 2011 scheme.
